

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, COURT-II

Item No. 206
(IB)- 667(ND)2019

IN THE MATTER OF:

Renu Proptech Pvt. Ltd. ... Applicant/Petitioner
Vs.
M/s. Red Topaz Real Estate Pvt. Ltd. ... Respondent

Under Section: 7 of IBC.

Order delivered on 29.06.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

For the Applicant : Mr. Aditya Parolia, Mr. Piyush Singh and
Mr. Akshay Srivastava, Advocates
For the Respondent : Mr. Rakesh Kumar, Ms. Preeti Kashyap,
Advocates for RP
Mr. Vikas Garg, RP in person

ORDER

Renotify this case on 1st July, 2020.

-Sd-

(L.N. GUPTA)
MEMBER (T)

-Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)